

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1038 of 2019

IN THE MATTER OF:

Aditya Energy Resource Pte. Ltd.

...Appellant

Versus

Simhapuri Energy Ltd.

...Respondent

For Appellant: Counsel for the Appellant present but did not mark appearance

For Respondent: None

O R D E R

09.01.2020 There is representation on the side of the Appellant through Learned Counsel who is very much ready. However, there is no representation on the side of the Respondent either in person or through Learned Counsel.

Hence, the Registry is directed to list the matter on 4th February, 2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md